

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 26801/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 7670/2018

SHANTI BAVARIA

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

Date : 05-07-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. B. Ramana Murthy, AOR

For Respondent(s)

Mr M.P.Singh, Adv.
Mr. Arjun Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is granted four weeks time for filing
counter affidavit.

Respondent nos. 3 and 4 are served but none has entered
appearance.

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent no.2 within two weeks time.
Notices thereafter be issued.

List again on 23.8.2018.

KAPIL MEHTA
Registrar
05.07.2018

hj